

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.571/2012

Jabalpur, this Friday, the 16th day of July, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



H.R. Mukherjee, S/o Shri B.R. Mukherjee,
 Date of birth 01.07.1952, R/o Plot No. 32,
 RDA Colony, Tikrapara, Raipur (CG) 492001 -Applicant
 (By Advocate – **Shri S.K.Nandy**)

V e r s u s

1. Union of India, through its Secretary,
 Ministry of Health & Family Welfare
 Nirman Bhawan, New Delhi 110001
2. Director General of Health Services,
 Nirman Bhawan, New Delhi 110001
3. Director Regional Directorate of Health & Family Welfare
 Chhattisgarh, Regional Leprocy Training & Research
 Institute Lalpur, Raipur 492001 (CG) - Respondents
 (By Advocate – **Shri A.P.Khare**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

It has been intimated by Shri S.K.Nandy, learned counsel for the applicant that the sole applicant had died and this Petition is abated.

2. Accordingly, the Original Application is abated.
3. Issue certified copy.

(Naini Jayaseelan)
Administrative Member
 rn

(Ramesh Singh Thakur)
Judicial Member